

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2079**

**TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)**

**PROTECTION OF COUPLES IN INTER-CASTE MARRIAGES**

**2079. SHRIMATI VANGA GEETHA VISWANATH:  
SHRI SANJAY KAKA PATIL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the number of cases in which couples applied for protection in case of inter-caste marriages during the last three years;**

**(b) the reasons for harassment faced by such couples;**

**(c) whether there are some guidelines and training programme to handle such socially sensitive cases;**

**(d) if so, the details thereof;**

**(e) if not, whether the Government proposes to bring guidelines for police officials to raise awareness to deal with cases pertaining to inter-caste marriages approximately; and**

**(f) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (f): National Crime Records Bureau (NCRB) does not maintain data on Crime Against Inter-caste Married Couples separately. Further, 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily**

**responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/ UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime within their respective jurisdictions. The Ministry of Home Affairs has been advising the States/UTs from time to time to take immediate measures to ensure safety and security of the citizens and also for elimination of all forms of crimes, which are also available on the Ministry's website <http://mha.nic.in>.**

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